

the ex-employees of the Travancore-Cochin State who were taken over by the Government of India as a result of the federal financial integration but have since retired, for the temporary increase of their pensions; and

(b) if so, what action has been taken thereon?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No.

(b) Does not arise.

FOREIGN CULTURAL DELEGATIONS TO INDIA DURING THE YEAR 1954

\*333. SHRIMATI K. BHARATHI: Will the Minister for EDUCATION be pleased to state:

(a) the number of foreign cultural delegations which came to India so far in the year 1954;

(b) the countries from which they came;

(c) the number of persons in each of those delegations; and

(d) the amount spent by Government on each of those delegations?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Three.

(b) Afghanistan, the U.S.A. and the U.S.S.R.

(c) 8, 2 and 33 respectively.

(d) Rs. 37,847; Rs. 3,650 on the first and second respectively and an estimate of Rs. 2,20,000 on the third.

AUDIO-VISUAL EDUCATION IN THE STATES

\*334. SHRI S. PANIGRAHI: Will the Minister for EDUCATION be pleased to state which of the State Governments have so far implemented the recommendation of the National Board for Audio-Visual Education in India for the establishment of Visual Education Boards on a State-wise basis?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): The following State Governments have so far established Audio-Visual Education Boards:

1. Ajmer.
2. Andhra.
3. Bihar.
4. Hyderabad.
5. Madras.
6. Manipur.
7. Uttar Pradesh.

REQUEST FROM THE NAIROBI ACADEMY FOR INDIAN PROFESSORS

\*335. SHRI V. K. DHAGE: Will the Minister for EDUCATION be pleased to state:

(a) whether any request has been received by Government from the Nairobi Academy asking for the services of Indian professors for the Academy; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) The Government of India were only requested to assist in finding suitable candidates as far as India was concerned.

(b) The request has been complied with.

SELECTION OF OFFICERS OF HYDERABAD STATE FOR THE INDIAN ADMINISTRATIVE SERVICE

†\*336. SHRI N. B. DESHMUKH: Will the Minister for HOME AFFAIRS be pleased to state the number of persons so far selected out of the former employees of the State of Hyderabad for the Indian Administrative Service and the qualifications prescribed for their selection?

†Original notice in Hindi as on next page.

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): 40 officers of the Hyderabad State Services have been appointed so far to the Indian Administrative Service. All officers of Hyderabad Government who on the date of the constitution of the Indian Administrative Service Cadre in that State, were holding posts to be included thereafter in that Cadre or other equivalent posts were eligible for appointment to the Indian Administrative Service. Such officers were considered in the first instance by the State Government and then interviewed by the Special Recruitment Board.

#### RECOVERY OF LOANS GRANTED TO DISPLACED PERSONS

156. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to refer to paragraph 50 of the Report of the Ministry of Rehabilitation for 1953-54 and state:

(a) the percentage of borrowers from the Rehabilitation Finance Administration who have availed of the rebates for regular payments of interest on loans advanced to them;

(b) whether the reduction in the rate of interest from 6 per cent. to 4½ per cent. on loans advanced by that Administration has resulted in a reduction in defaults of payment of interest on loans so advanced; and

(c) if the answer to part (b) above be in the affirmative, to what extent

एडमिनिस्ट्रेटिव सर्विस के लिए हैद्राबाद राज्य के पदाधिकारियों का चुनाव

\*३३६. श्री एन० बी० देशमुख : क्या गृह मंत्री यह बताने की कृपा करेंगे कि हैद्राबाद राज्य के पहले नौकरों में से इण्डियन एडमिनिस्ट्रेटिव सर्विस के लिये जो लोग अब तक चुने गये हैं उनकी संख्या क्या है और उनके चुनाव के लिए क्या कसौटियां रखी गई ?

defaults of payment of interest on such loans has been reduced?

THE DEPUTY MINISTER FOR FINANCE (SHRI A. C. GUHA): (a) Total number of cases where loan was actually advanced and remained outstanding with the Rehabilitation Finance Administration up to the end of 1953 was 9,670. Out of this, instalments fell due for repayment in 5,766 cases and rebate was allowed to about 1,000 of these loanees. The percentage thus works out to about 17.

(b) The actual effect of the reduction in the rate of interest on the recovery position cannot be assessed at this stage. Most of the loanees from West Pakistan having verified claims are in fact holding back the payment following the decision of the Administration to postpone coercive measures for recovery of loans up to 1/10th of the assessed claims of such borrowers.

(c) Does not arise.

#### SUBSCRIPTIONS TO THE NATIONAL PLAN LOAN

157. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state:

(a) the amount of subscription to the National Plan Loan received in each State up to date; and

(b) out of the total amount so received how much has been subscribed by:—

- (i) the State Governments;
- (ii) the industrial undertakings;
- (iii) the princes; and
- (iv) others?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): (a) A statement showing the amount of subscription tendered in each State up to 21st August 1954 which does not necessarily represent the amount raised in each, is laid on the Table of the Sabha.